

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 434/2017
M.A. No. 434/2017

New Delhi, this the 6th day of February, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Sohan Bir Singh,
Aged 60 years,
S/o Late Shri Dharm Singh,
Working as TGT (N.Sc.) in
Directorate of Education,
GNCT of Delhi,
R/o C-995, L.I.G. Flats,
East of Loni Road,
Delhi-110093.
2. Ram Kumar Tomar,
Aged 56 years,
S/o Shri Sukhbir Singh Tomar,
Working as Vice Principal in
Directorate of Education,
GNCT of Delhi,
R/o B-326, MIG Flats,
East of Loni Road, Delhi.
3. Naresh Pal,
Aged 59 years,
S/o Late Shri Hukam Singh,
Working as TGT in
Directorate of Education,
GNCT of Delhi,
R/o C-63, Gali No.3,
North Chhajjupur,
Delhi-110094.
4. Satyaver Singh,
Aged 59 years,
S/o Late Shri Abhey Ram,
Working as PGT (Skt.) in
Directorate of Education,
GNCT of Delhi,
R/o H.96, Gali No.6,
Ganga Vihar, Delhi-110094.

5. Harpal Singh Tomar,
Aged 59 years,
S/o Shri Shyam Singh,
Working as TGT in
Directorate of Education,
GNCT of Delhi,
R/o V&PO Baoli, Patti Gopi,
Distt. Baghpat (U.P.).
6. Gyanendra Sharma,
Aged 62 years,
S/o Late Shri J.R. Sharma,
Retired PGT (Skt.) in
Directorate of Education,
GNCT of Delhi,
R/o 3 BA-214, T04, Raj Nagar Extension,
River Heights, Ghaziabad (U.P.)
7. Amar Singh Tomar,
Aged 56 years,
S/o Late Shri Anang Pal Singh
Working as PGT (Eco.) in
Directorate of Education,
GNCT of Delhi,
R/o Gali No.6, Bhajjan Vihar Court Road,
Bhagpat, U.P.-250609.
8. Krishan Pal Singh,
Aged 61 years,
S/o Shri Asha Ram,
Working as TGT (N.Sc.) in
Directorate of Education,
GNCT of Delhi,
R/o F-51, Rajpuri Colony,
Loni Border, Loni,
Ghaziabad (U.P.).
9. Veer Sen,
Aged 61 years,
S/o Shri Harpal Singh
Working as PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o C-51, Gali No.1/4, Thana Road,
Bhajanpura, Delhi-53.

10. Umesh Chand,
Aged 57 years,
S/o Jugal Kishore Sharma,
Working as PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o 9/90 A, Sec-III, Angoori Park,
Rajender Nagar, Sahibabad, Ghaziabad.
11. Atar Singh,
Aged 59 years,
S/o Late Shri Mange Ram
Working as PGT (Pol.Sc.) in
Directorate of Education,
GNCT of Delhi,
R/o B-55, West Jyoti Nagar Enclave,
Delhi-110094.
12. Dharam Pal Singh,
Aged 62 years,
S/o Shri Nahar Singh,
Working as PGT (Hindi) in
Directorate of Education,
GNCT of Delhi,
R/o H.No.299, A-Block,
Vikas Kunj, Loni Ghaziabad (U.P.).
13. Prem Verma,
Aged 63 years,
W/o Shri Jitendra Singh,
Retired PGT (Economics) in
Directorate of Education,
GNCT of Delhi,
R/o B-852, D.D.A. MIG Flats,
East of Loni Road, Delhi.
14. Promila Verma,
Aged 62 years,
W/o Shri Rajvir Singh,
Retired PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o 2/39, Sector-2,
Rajendra Nagar,
Ghaziabad (U.P.)

15. Devendra Pratap Singh,
Aged 57 years,
S/o Shri S.S. Jain,
Working as PGT (Chemistry) in
Directorate of Education,
GNCT of Delhi,
R/o J-64, Mansarovar Park,
Shahdara, Delhi-32.

16. Parmanand,
Aged 59 years,
S/o Late Shri Mange Ram,
Working as PGT (Hindi) in
Directorate of Education,
GNCT of Delhi,
R/o Gali No.3, New Colony Meerut Road,
Baghpat (U.P.-250609).

17. Mahipal Singh,
Aged 59 years,
S/o Late Shri Atar Singh,
Working as PGT (Eco.) in
Directorate of Education,
GNCT of Delhi,
R/o G-3, S.T. East, Jyoti Nagar,
Delhi-93.

18. Virendra Pal Singh,
Aged 56 years,
S/o Shri T.R. Singh
Working as PGT (Chemistry) in
Directorate of Education,
GNCT of Delhi,
R/o A-2, Brij Vihar,
Ghaziabad (U.P.)

19. Om Parkash, Aged 58 years,
S/o Late Shri Ram Kishan,
Working as PGT (Pol.Sci.) in
Directorate of Education,
GNCT of Delhi,
R/o Flat No.605, Retch C.G.H.S.,
Sec-21C, Part-3,
Faridabad (Haryana). .. Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
New Secretariat, New Delhi.
2. The Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.
3. The Deputy Director of Education,
Govt. of NCT of Delhi,
District North-East,
Yamuna Vihar, B-Block,
Delhi-53. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. MA 434/2017 filed for joining together is allowed.
3. The applicants filed the present O.A. seeking the following relief:

- “(i) That the Hon’ble Tribunal may graciously be pleased to pass an order declaring to the effect that the act of the respondents not finalizing the cases of the applicants for extending the benefits of circular dated 1.7.2013 is illegal, arbitrary and discriminatory and consequently pass an order directing the respondents to re-fix the pay of the applicants after granting their senior scale, selection scale, financial upgradation under ACP/MACP scheme from due date i.e., from the date of their notional appointment i.e. from the year 1984 as per Directorate of Education order dated 1.7.2013 with all the consequential benefits included re-calculation of retirement benefits in respect of applicant No. 12, 12 & 14 with arrears and interest.
- (ii) Any other relief which the Hon’ble Tribunal deem fit and proper may also be granted to the applicant.”

4. It is submitted that the applicants made number of representations and also got issued a legal notice vide Annexure A/1 dated 14.12.2016 to the respondents ventilating their grievances. However, the respondents have not passed any orders thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the other merits of the case, by directing the respondents to consider the Annexure A/1 legal notice dated 14.12.2016 got issued on behalf of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/